

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

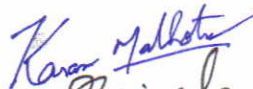
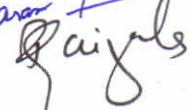
C. P. NO. 128/2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

NAME OF THE COMPANY: Mahendra Kumar Johari & Ors V. Johari Jewels (P) Ltd. & Ors.

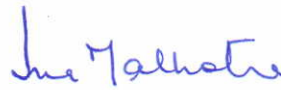
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Karam Malhotra, Adv.		Petitioners.	
2.	Pooja M. Scigal	Adv	Respondents 1-3	

ORDER

Arguments part heard.

2. To come up for conclusion on 28.10.2016.


(Ina Malhotra)
Member Judicial